

From: "Blessin T.N" <tblessin@jaknetwork.in>
Date: Aug 14, 2015 12:32:25 PM
Subject: Tariff Issue Related To Commercial Subscribers - Comments
To: umesh@tra.gov.in

Dear Sir,

I would like to place my comments for issue.

From an MSO point of view, we don't have anything to comment on the special tariff implementation. It is up to commercial customer and broadcaster. But if a special tariff is rolled out, it should be fixed across pan India for all the commercial customers and the definition for commercial customers has to be changed from 50&above room to only 3 star and above star rated hotels. Because in Chennai, many properties runs with 50 above rooms but their daily rent which they charge their customers is below Rs.500.

The signal transmission has to be done by licensed distributors and the tariff will be collected by the same distributor. This will drastically reduce the problems arises between Broadcasters and commercial customers

Flowchart : Alternate Process:
BROADCASTER

Whether it is commercial tariff or residential tariff, let the distributor serve the customer and get the money and pay to broadcaster without any intermediate.

Thank You !!!

Regards,
Blessin.T.N,
Jak Communications Pvt. Ltd.
MSO - Chennai.